

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

**LOK SABHA**

**STARRED QUESTION NO. \*311**  
TO BE ANSWERED ON 17.12.2024

**NATIONAL HANDICAPPED FINANCE AND DEVELOPMENT CORPORATION**

**\*311. Shri Jugal Kishore:**

**Shri Janardan Mishra:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of divyangjans provided financial assistance by the National Handicapped Finance and Development Corporation (NHFDC) during the last five years, State-wise including Maharashtra; and
- (b) whether the Government has ever reviewed the functioning of NHFDC and if so, the details and the outcome thereof?

**ANSWER**

**MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(Dr. VIRENDRA KUMAR)**

(a) to (b): A statement is laid on the table of the House.

**Statement referred to in reply to part (a) to (b) of Lok Sabha Starred Question No. 311 raised by Shri Jugal Kishore and Shri Janardan Mishra Hon'ble M.P. regarding "National Handicapped Finance and Development Corporation" for answer on 17.12.2024**

(a) During the last five years (2019-20 to 2023-24), financial assistance has been given to 88,133 Persons with Disabilities (PwDs) by National Divyangjan Finance and Development Corporation (NDFDC), a Central Public Sector Undertaking (CPSU) under the administrative control of this Department, under concessional loan schemes. State wise details including Maharashtra is at **Annexure-I**

(b) Yes Sir, the Government reviews regularly the functioning of NDFDC. Board of Director of NDFDC review the functioning of the CPSU. Third Party Evaluation has also been conducted from time to time. Based on the reviews, the following initiatives/ amendments have been taken;

(i) The name of the Corporation has been changed to National Divyangjan Finance and Development Corporation (NDFDC).

(ii) 1 % Rebate in interest rate has been allowed since October, 2023 to beneficiaries who repaid loan timely, without any default.

(iii) Loan limit has been enhanced from Rs. 25.0 lakh to Rs. 50.00 lakh.

(iv) Rate of interest on education loan has been reduced from 9%p.a. to 4% p.a..

(v) A number of Public Sector Banks (PSBs) has been roped for extending loan assistance to divyangjans. Further, Memorandum of Association (MoA) has been signed with 17 Regional Rural Banks in 12 States.

\*\*\*\*\*

**Annexure-I****(Annexure referred to in reply to part-(a) of Lok Sabha starred Question No.311 for answer on 17.12.2024)  
STATEWISE NUMBER OF DIVYANGJANS PROVIDED FINANCIAL ASSISTANCE BY NDFDC DURING  
LAST FIVE YEAR**

S.No.	Name of States/UTs	Total Divyangjan
1	Arunchal Pradesh	3
2	Andhra Pradesh	11,603
3	Assam	38
4	Bihar	5
5	Chandigarh	68
6	Chattisgarh	120
7	Delhi	233
8	Gujarat	881
9	Haryana	4,457
10	Himachal Pradesh	2,400
11	Jammu & Kashmir	3,298
12	Jharkhand	263
13	Karnataka	8
14	Kerala	9,815
15	Lakshadweep	63
16	Madhya Pradesh	151
17	Maharashtra	570
18	Meghalaya	150
19	Mizoram	67
20	Nagaland	2
21	Orissa	5
22	Punjab	580
23	Rajasthan	5,223
24	Sikkim	221
25	Tamil Nadu	35,003
26	Telangana	6,972
27	Tripura	141
28	Uttar Pradesh	5,744
29	Uttarkhand	45
30	West Bengal	4
	<b>Total</b>	<b>88,133</b>

\*\*\*\*\*